COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 336 of 2016 & IA NO. 716 OF 2016

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Vasavadatta Cement, Unit of Kesoram Industries Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2,3, 5 & 6

ORDER

List the matter on <u>09.08.2017</u>. In the meantime, pleadings be completed. *Interim order to continue till 09.08.2017.*

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt